

Engines for H.F.-24 Aircraft

450. Shri D. B. Raju: Will the Minister of Defence be pleased to state:

- (a) whether Government propose to purchase Engines for H.F.-24 Aircraft;
- (b) if so, when; and
- (c) how many?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) There is no proposal now to purchase ready-made Engines for H.F.-24 Aircraft, except for testing purposes.

- (b) and (c). Do not arise.

Cotton

451. Shri Maheswar Naik: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission's Committee on natural resources has, in collaboration with the specialised agencies like the Indian Central Cotton Committee and the Indian Council of Agricultural Research, made a comprehensive review of the production, demand and utilization of cotton in the country; and

- (b) if so, the findings of the review?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Patabhi Raman): (a) and (b). Yes, Sir. The report on the Study of Cotton in India is under print and will be laid on the Table of the House when ready.

Working Class Cost of Living Index

452. Shri A. N. Vidyalkar: Will the Minister of Labour and Employment be pleased to state:

(a) whether Government propose to reconstruct the working class cost of living indices, afresh on a new basis, evolved as a result of recent sample surveys into the family budgets of the workers in Bombay and elsewhere;

(b) whether it is proposed to re-construct the indices only for Bombay or for all other important Industrial Towns and the same principles will be followed and indices will be recast on new basis;

(c) when this whole process is expected to be completed; and

(d) whether any State Governments have been consulted in this matter, and if so, their reaction?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Patabhi Raman):

(a) Yes, Sir.

(b) The new series of consumers price Index numbers cover 50 Centres including Bombay as per attached list. The series are being compiled on a uniform basis under the guidance of the Technical Advisory Committee on Cost of Living Index Numbers.

(c) New Series for 41 Centres as indicated in the attached list have already been published. Those for the remaining 9 centres will be published shortly with the concurrence of the concerned State Governments.

(d) The concerned State Governments are consulted at every stage beginning from the conduct of the family living survey to the construction of the new series of index. Before publishing new series for a centre, full details are invariably furnished to the concerned State Government for concurrence. The State Governments have given their approval for publishing the new series.

Marriage without Consent

453. Shri A. N. Vidyalkar: Will the Prime Minister be pleased to state:

(a) whether it is a fact that U.N. Economic and Social Council recently adopted a resolution in order to set up an international convention to help prevent marriages of young girls without their consent;

(b) whether India is also a party to this convention; and